

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

53

C.P. No. 29/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

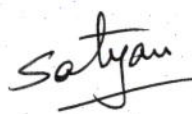
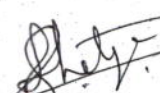
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: M/s. Gansons Limited.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	S.S. ISRAANI i/b SD ISRAANI C.A. MEMBERS	ADV for OBJECTOR	
2.	Rahul Dale a/w Biddhesh Shetye	ADV for Petitioner	

ORDER

CP No. 29/14(1)/NCLT/MB/MAH/2016

As both the side require some time to settle their issue, sought time for it.

At request of the Counsel, list this matter on 25.07.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)